

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 156**  
TO BE ANSWERED ON 21.07.2015

**Air Pollution by Particulate Matter**

156. DR. KIRIT P. SOLANKI:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that micro killer particles are poisoning the air as high PM 1 level in the clean air;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether such particles are responsible for heart diseases and lungs problems identified in patients;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to check such pollution or minimize the PM1 level in the air?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) to (d) No study to assess the impact of PM<sub>1.0</sub> in ambient air on human health has been undertaken by the Central Pollution Control Board (CPCB) or the Ministry. The levels of PM<sub>1.0</sub> in ambient air are not monitored by CPCB.

(e) The Government has taken various measures to control air pollution in the country which *inter alia* include, Clean India Mission, supply of cleaner fuels as per auto fuel policy, use of gaseous fuel for public transport, stringent source specific emission standards, strict compliance of source specific emission standards, revised criteria on use of beneficiated coal in thermal power plants, implementation of revised emission norms for gensets, implementation of city specific action plan, etc. These action points help in preventing and controlling levels of particulate matter including PM<sub>1.0</sub> in ambient air.

\*\*\*